

SHRI MAGANBHAI BAROT: I beg to move:

"That the Bill be passed."

MR. CHAIRMAN: The question is:

"That the Bill be passed."

The motion was adopted

16.58 hrs.

PAPERS LAID ON THE TABLE--
Contd.

**NOTIFICATION UNDER CUSTOMS ACT,
1962**

**THE DEPUTY MINISTER IN THE
MINISTRY OF FINANCE (SHRI
MAGANBHAI BAROT):** I beg to

lay on the Table a copy each of Notification Nos. 66-Customs and 67-Customs (Hindi and English versions) published in Gazette of India dated the 19th March, 1981 together with an explanatory memorandum regarding exemption to raw real pearls, cultured pearls and raw cultured pearls (including admixtures of pearls containing raw real pearls and cultured pearls) from the whole of basic and auxiliary duties of customs leviable thereon, under section 159 of the Customs Act, 1962. [Placed in Library. See No. LT-2133/81].

17.00 hrs.

The Lok Sabha adjourned till Eleven of the Clock on Friday, March 20, 1981/Phalguna 29, 1902 (Saka).
